

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

C.P-220-(ND)/2017

IN THE MATTER OF:

M/s. SG & Sons (P) Limited

.. PETITIONER

SECTION :

Under Section 252 (3)

Order delivered on 12.9.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/Applicant : -

For the Respondents : -

ORDER

None appears for the petitioner even at the time of second call today. From the records, it is seen that the matter was earlier called for hearing on 31.8.2017 but none appeared on that occasion.

In the circumstances, the petition is dismissed for non-prosecution.

Surjit
12.9.2017


(R. VARADHARAJAN)
MEMBER (JUDICIAL)